

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 152
(CAA)-57(PB)/2018

IN THE MATTER OF:

Akai Consumer Electronics India Ltd. & Ors. Applicant/petitioner

SECTION:

Under Section 230-232

Order delivered on 20.01.2020

Coram:

SHRI CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (JUDICIAL)

MS. SAROJ RAJWARE
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the ITD: Ms. Bhawana Singh, Ms. Lakshmi Gurung, Sr. Standing Counsel.
For the OL: Mr. Akshay Joshi, Mr. Amish Tandon, Advocates.
For the RD: Ms. Tania Sharma, Advocate.

ORDER

On account of paucity of time, the matter could not be taken up.

List for argument on 02.03.2020.

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SAROJ RAJWARE
MEMBER (TECHNICAL)

-sd-

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

20.01.2020
Aarti Makker